

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA.**

M.A.No.23/2023/EZ with I.A. No. 67/2023/EZ

(Arising out of Original Application No.20 of 2021/EZ.

Disposed of on 28.09.2022)

Sri Swarup Kumar Rath & others. Applicants.

-Versus-

Union of India and Others. Respondents.

I N D E X

Sl.No.	Description of documents	Annexure	Pages
1.	Objection Affidavit filed on behalf of Respondent Nos.2,3,5,6 & 7		01-07
2.	Translated copy of the RoR and copy of the RoR downloaded from Bhulekh web site	R6/AC	08-11
3.	True copies of Endorsement certificate of sale deeds executed by Intervener No.2, 7 & 8 in favour Water Resources Deptt., Govt. of Odisha, Bhubaneswar.	R6/AD (Series).	12-15
4.	Translated Copy and True copy of the willingness dtd. 17.01.2024.	R6/AE	16-17
5.	True copy of the willingness dtd.04.03.2024.	R6/AF	18

6.	True copy of the letter no. 395 dtd.03.02.2024 of Chief Engineer, Drainage, Cuttack.	R6/AG	19
7.	True copy of joint inspection report dated 01.11.2021	R6/AH	20

Cuttack.
Dt. 15.03.2024.

Shakti Prasad Panda
(Shakti Prasad Panda)
Addl. Govt. Advocate.



**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA.**

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(Arising out of Original Application No.20 of 2021/EZ.

Disposed of on 28.09.2022)

Sri Swarup Kumar Rath & others. Applicants.

-Versus-

Union of India and Others. Respondents.

**OBJECTION AFFIDAVIT FILED ON BEHALF
OF RESPONDENT NOS. 2,3,5,6 & 7 TO THE
INTERVENTION APPLICATION.**

I, Sri Bijay Kumar Samal, aged about 58 years, S/o Late Lokanath Samal, at present working as Chief Engineer, Drainage, Gandarpur, Cuttack, At/PO: Gandarpur, P.S.- Chauliaganj, Dist.-Cuttack, do hereby solemnly affirm and state as follows:-

1. That, I am working as Chief Engineer, Drainage, Gandarpur, Cuttack , hereinafter referred to as the answering respondent No.6 and as such I am competent and have been duly authorized by Respondents No.2, 3 and 5 to swear this affidavit on their behalf.
2. That this objection/affidavit is being filed to the I.A. No. 67/2023/EZ pursuant to kind order dated 02.02.2024 passed by this Hon'ble Tribunal.

Bijay Kumar Samal

15.03.24
AMBIKA PRASAD RAY
NOTARY, CUTTACK TOWN
REGD. NO.-ON-56/2004

3. That the intervention application as laid is not maintainable on law and facts.
4. That the intervention application at the stage of implementation of order dtd.28.09.2022 is also not maintainable and liable to be rejected when 70% of drainage channel and 15% structural work have already been taken up.
5. That it is respectfully submitted that the rejuvenation of the dead Sukapaika river is being carried in compliance with the order dated 28.09.2022 passed by this Hon'ble court after hearing the grievance for rejuvenation of the Sukapaika River in Original Application filed by Sri Swarup Kumar Rath and six other inhabitants of six different villages situated on the bank of the Sukapaika river.
6. That it is humbly submitted that in compliance to the order of this Hon'ble Court till date rejuvenation work of the Sukapaika river has been taken up for around 20km stretch out of total length of 30.85km. The work "Construction of Sluice on Mahanadi right embankment near village Ayatpur" and "Construction of one Cross Drainage work on distributary No.1 of Taladanda Canal System at RD 29635 m. of Sukapaika Drainage Channel" are running in full swing by the Mahanadi South Division-I, Cuttack with schedule date of completion as 19.07.2024 and 07.09.2024 respectively.

h w

Bijay Kumar Samal


AMBIKA PRASAD RAY
NOTARY, CUTTACK TOWN
REGD. NO-ON-56/2004

7. That it is humbly submitted that till 01.03.2024 total 55 nos. of recorded tenants of 18 nos. of Hal Khata have executed sale deeds of their private land in favour of Department of Water Resources, Odisha measuring an area of Ac. 6.363 dec. in total out of Ac.44.6 dec. Also recorded tenants and legal heirs of dead recorded tenants of around 70 nos. of Hal khata including intervener no. 5, 6, 12 and 13 have already submitted their consent letter for selling their land for rejuvenation of Sukapaika River. Sale deeds will be executed after completion of relevant formalities.

8. That it is humbly submitted that the Hal consolidation Record of Rights (Hal ROR) Khata No. 482 stood recorded in the name of Sri Ramzan Khan, S/o- Sri Mahzid Khan and Sri Samad Khan, S/o- Sri Mangu Khan of Thoriapada not in the name of Intervener No. 1 Sri Narendra Kishore Mishra. Translated copy of the RoR and copy of the RoR downloaded from Bhulekh web site are annexed herewith as Annexure-R6/AC.

9. That it is humbly submitted that the Intervener no. 2, 7 and 8 have already sold their land to Department of Water Resources by executing sale deeds before the Sub -Registrar, Raghunathpur on 29.01.2023. True copies of the Endorsement certificates of sale deeds by the Registering Officer,


AMBIKA PRASAD RAY
NOTARY, CUTTACK TOWN
REGD. NO-ON-56/2004

bijay kumar Samal

Raghunathpur are annexed herewith as **Annexure-R6/AD (Series).**

10. That it is humbly submitted that the Intervener No. 5 and legal heir of Intervener No. 6 have given their willingness in writing to Executive Engineer, Drainage Division, Cuttack to sale their entire plot to the Govt. instead of part of their plots. Application of Intervener No. 5 Sri Sibaprasad Behera has been submitted to the Government for consideration vide letter no. 395, dated 03.02.2024 of Chief Engineer, Drainage, Cuttack. Translated copy of the willingness dtd.17.01.2024, true copy of the willingness dtd.17.01.2024 and 04.03.2024 and letter no. 395, dated 03.02.2024 are annexed herewith as **Annexure-R6/AE, R6/AF and R6/AG.**

11. That it is humbly submitted that the name of Intervener No. 1, 4, 9, 10 and 11 and their fathers' names are not available in the land schedule of the land losers list. The Interveners have also not cleared their position regarding their land.

12. That it is humbly submitted that as the bed of the Sukapaika River/Drainage channel was swampy, no artificial forest could be created. If it was so, then within the last seven decades, natural forest would have been created.


AMBIKA PRASAD RAY
NOTARY, CUTTACK TOWN
REGD. NO-ON-56/2004

Samal
Kumar
Prady

13. That it is humbly submitted that as sufficient Gochar land are available, grazing for local cattle would not be a problem. Rather the cattle will get their drinking water from the rejuvenated Sukapaika River so also villagers.

14. That it is respectfully submitted that as per the joint inspection report of Tahasildar, Sadar, Cuttack and Executive Engineer, Drainage Division, Cuttack dated 01.11.2021, there are only 189 nos. of small/medium trees present within the proposed acquisition area. So massive trees cutting allegation as stated in the I.A. is not true. True copy of the joint inspection report, dated 01.11.2021 is annexed herewith as **Annexure-R6/AH.**

15. That the averments/ allegations made in para-1 to 15 are disputed and denied. It is humbly submitted that till date rejuvenation work of Sukapaika river has been completed for around 20 K.M. stretch out of total length of 30.85 K.M.

16. That it is respectfully submitted that the matter raised in the I.A. has no valid ground and the rejuvenation work is in advanced stage as per the kind orders of this Hon'ble court. Therefore the I.A. may kindly be dismissed.


AMBIKA PRASAD RAY
NOTARY, CUTTACK TOWN
REGD. NO-ON-56/2004

Devs Kumar Samal
Bijay Kumar Das

VERIFICATION

I, Sri Bijay Kumar Samal, aged about 58 years, S/o.Late Lokanath Samal, at present working as Chief Engineer, Drainage, Gandarpur, Cuttack, At/PO: Gandarpur, P.S.- Chauliaganj, Dist.-Cuttack, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge as derived from official records and that nothing material has been concealed there from.

Verified at Cuttack on this the 15th day of March, 2024.

Cuttack.
Dt. 15.03.2024.

Bijay Kumar Samal
15.3.2024
VERIFICANT.
Chief Engineer
Drainage, Gandarpur, Cuttack-3

AFFIDAVIT.

I, Sri Bijay Kumar Samal, aged about 58 years, S/o.Late Lokanath Samal, at present working as Chief Engineer, Drainage, Gandarpur, Cuttack, At/PO: Gandarpur, P.S.- Chauliaganj, Dist.-Cuttack, do hereby solemnly affirm and state as follows:-

1. That, I am the respondent No.6 in this Original application and have been duly authorized by Respondents No.2, 3 and 5 to swear this affidavit on their behalf also.


AMBIKA PRASAD RAY
NOTARY, CUTTACK TOWN
REGD. NO-ON-58/2004

2. That the facts stated above are true to the best of my knowledge and based on official records.

Identified by:


Addl. Govt. Advocate.

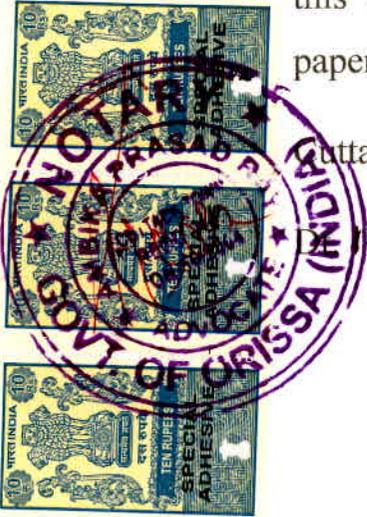

Deponent.
Chief Engineer
Drainage, Gandarpur, Cuttack-3
15.3.2024

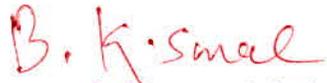
CERTIFICATE.

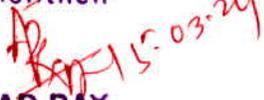
Certified that due to non-availability of cartridge paper this counter affidavit has been typed in thick white paper.

Cuttack.
15.03.2024.


Addl. Govt. Advocate.




The above named deponent being identified by  Adv. solemnly affirm and states before me that the contents of this  are true to the best of his/her/their knowledge and belief.


AMBIKA PRASAD RAY
NOTARY, CUTTACK TOWN
Regd. No.-ON-56/2004

TRANSLATED COPY

KHATIYAN					
Annexure-A		Village: Somepur		Tahasil: Kishananagar	
Form No. - 99		Police Station: Kishananagar		Tahasil No. : 554	
Volume - 402		Police Station:: 34		District: Cuttack	
1) Sl. No. of Khatiyan	2) Name if Zamindar and Khewat or Khatiyan Serial No.			3) Name of the Tenant, Fathers name, caste and Residence	
482	Government of Odisha Khewat No.			Ramzan Khan, F- Mahazid Khan, Samad Khan. F- Mangu Khan, Caste: Musalman, Residence: Thoriapada	
4) Rights	5) Dues			6) Description of cumulative tax	
Sthitiban	Water Tax	Tax	Cess	Nistar Cess & Other cess if any	Total
	Water Tax fixed by officers of Water Resources Deptt.	8.30	4.15	0.00	12.45
7) Special comments if any					
BLANK SPACE FOR STAMPING					
Last date of publication :19/03/1985					
Date of fixation of tax :01/04/1985					

True copy attested

Chief Engineer
Drainage, Gandarpur, Cuttack-3

- 9 -

TRANSLATED COPY

Khatiyani Sl. No. : 482			Village: Somepur				District: Cuttack	
Chaka No.	No. of Chaka Plot.	Plot no. of non-chaka plot	Description of type of land and boundary	Area			Type of non-chaka land	Remarks
				Acre	Dec.	Hectare		
8	9	10	11	12	13	14	15	
326	1821 Balibili		N: Natabar Sahu S: Balakrushna Guru	0	3100	0.1254		
346	1847 Balibili		N: Batlun Nisha Bibi S: Narayan Mishra	0	5200	0.2104		
	2 plots			0	8300	0.3358		

National Informatics Center 14/03/2024 09:23:20 IP :49.37.117.223

True copy attested



Chief Engineer
Drainage, Gandarpur, Cuttack-3

ଖତିୟାନ

ପରିଶିଷ୍ଟ - କ

ମୌଜା : ସମପୁର

ତହସିଲ : ଦିଶାନନଗର

ଫର୍ମ ନଂ - 99

ଥାନା : କିଶନନଗର

ତହସିଲ ନମ୍ବର : 554

ପରିଚ୍ଛେଦ - 402

ଥାନା ନମ୍ବର : 34

ଜିଲ୍ଲା : କଟକ

୧) ଖତିୟାନର କ୍ରମିକ ନମ୍ବର	୨) କମିସନର ନାମ ଓ ଖେତ୍ରାଂଶ ବା ଖତିୟାନର କ୍ରମିକ ନମ୍ବର				୩) ପ୍ରକାର ନାମ, ପିତାର ନାମ, ଜାତି ଓ ବାସସ୍ଥାନ	
482	ଓଡ଼ିଶା ସରକାର ଖେତ୍ରାଂଶ ନମ୍ବର				ରମଜାନ ଖାଁ ପି: ମହଲିକ୍ ଖାଁ, ସମଦ ଖାଁ ପି: ମଜୁ ଖାଁ କା: ମୁସଲମାନ ବା: ଥୋରିଆପଡା	
୪) ସ୍ୱତ୍ୱ	୫) ଦେୟ				୬) କ୍ରମବର୍ଦ୍ଧନଶୀଳ ଖଜଣାର ବିବରଣୀ	
ଭୂତିବାନ	ଜଳକର	ଖଜଣା	ସେସ୍	ନିହାର ସେସ୍ ଓ ଅନ୍ୟାନ୍ୟ ସେସ୍ ଯଦି କିଛି ଥାଏ	ମୋଟ	
	ଜଳସେଚନ ଅଧିକାରୀଙ୍କ ଦ୍ୱାରାଧାର୍ଯ୍ୟ ଜଳକର ଦେୟ ।	8.30	4.15	0.00	12.45	
୭) ବିଶେଷ ଅନୁସଙ୍ଗ ଯଦି କିଛି ଥାଏ						
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ଅନ୍ତିମ ପ୍ରକାଶନ ତାରିଖ : 19/03/1985 ଖଜଣା ଧାର୍ଯ୍ୟ ତାରିଖ : 01/04/1985						

True copy attested



Chief Engineer
Drainage, Gandarpur, Cuttack-3

ଖତିୟାନର କ୍ରମିକ ନଂ : 482			ମୌଜା : ସମସ୍ତର				ଜିଲ୍ଲା : କଟକ		
ଚକର ନମ୍ବର	ଚକର ଭୂମି ହୋଇ ଥିବା ପୂର୍ବ	ଚକର ଭୂମି ହୋଇ ନଥିବା ସ୍ଥଳ	ଦିସମର ଦିସାରିତ ବିବରଣୀ ଓ ଚୌହଦି	ରଜବା			ଚକର ଭୂମି ହୋଇ ନଥିବା ଜମିର କିସମ	ମତ୍ତବ୍ୟ	
				ଏକର	ଡି.	ହେକ୍ଟର			
8	9	10	11	12			13	14	15
326	1821 ବାଲିବିଲ		ଉ: ନଟବର ସାହୁ ଦ: ବାଳକୃଷ୍ଣ ଗୁରୁ	0	3100	0.1254			
346	1847 ବାଲିବିଲ		ଉ: ବତଲୁନ ନିଶା ବିବି ଦ: ନାରାୟଣ ମିଶ୍ର	0	5200	0.2104			
	2 plots			0	8300	0.3358			

ରାଷ୍ଟ୍ରୀୟ ସୂଚନା ବିଜ୍ଞାନ କେନ୍ଦ୍ର 14/03/2024 09:23:20 IP :49.37.117.223

True copy attested

Chief Engineer
Drainage, Gandarpur, Cuttack-3



Endorsement of the certificate of admissibility

Admissible under rule 25: duly stamped under the Indian stamp (Orissa Amendment act 1 of 2008) Act 1899, Schedule 1-A No. 23 Fees Paid : A(1) - -2, I-3 - 2 User Charges - 295, Total - 295.

Date: 29-Jan-2024

Signature of Registering officer
Raghu Nathpur

Endorsement under section 52

Presented for registration in the office of the Sub-Registrar **Sub-Registrar RAGHUNATHPUR** between the hours 10:00 AM and 1:30 PM on the Date **29/01/2024** by **SUKANT BEHERA**, son/daughter/wife of **LATE SHYAM BEHERA** of **AT/PO-SOMPUR, PS-KISHANNAGAR, DIST-CUTTACK**, by caste **OBC**, profession **CULTIVATION** and finger prints affixed.

ସୁକାନ୍ତ ବେହେରା

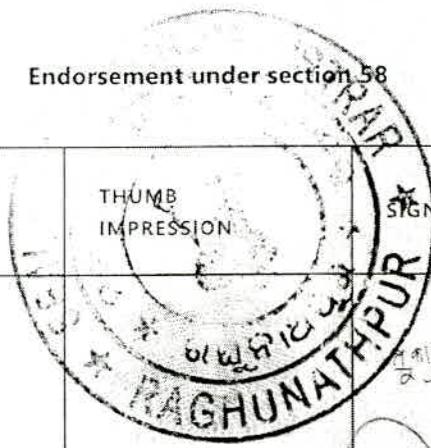
Signature of Presenter / Date: 29-Jan-2024

Endorsement under section 58

Signature of Registering officer.
Raghu Nathpur

Execution is admitted by:

NAME	PHOTO	THUMB IMPRESSION	SIGNATURE	DATE OF ADMISSION OF EXECUTION
SUKANT BEHERA				29-JAN-2024
DEBA PRASAD BEHERA				29-JAN-2024
SMT SOUDAMINI BEHERA				29-JAN-2024
SOURAV KUMAR SAHOO EXECUTIVE ENGINEER OF DRAINAGE DIVISION CUTTACK(GOVT)	Execution By SOURAV KUMAR SAHOO EXECUTIVE ENGINEER OF DRAINAGE DIVISION CUTTACK(GOVT) Who is Exempt from personal Appearance in this office U/S 88 Act XVI of 1908 approved by	Execution By SOURAV KUMAR SAHOO EXECUTIVE ENGINEER OF DRAINAGE DIVISION CUTTACK(GOVT) Who is Exempt from personal Appearance in this office U/S 88 Act XVI of 1908 approved by	Execution By SOURAV KUMAR SAHOO EXECUTIVE ENGINEER OF DRAINAGE DIVISION CUTTACK(GOVT) Who is Exempt from personal Appearance in this office U/S 88 Act XVI of 1908 approved by	True copy attested Chief Engineer Drainage, Gandarpur, Cuttack-3



Signature of Registering Officer
Raghu Nathpur

MANGARAJ DAS		 43149715	Mangaraj Das	29-JAN-2024
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Date: 29-Jan-2024


 Signature of Registering officer
 Registering Office,
 Raghunathpur

Endorsement of certificate of registration under section 60

Registered and true copy filed in : Office of the Sub-Registrar , RAGHUNATHPUR

Book Number : 1 || Volume Number : 3

Document Number : 10762400116

For the year : 2024

Seal :

Date : 31/01/2024

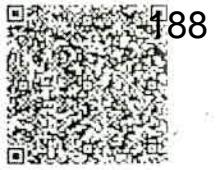

 Signature of Registering officer
 Registering Officer
 Raghunathpur




 Registering Officer
 Raghunathpur

True copy attested


 Chief Engineer
 Bhage, Gandarpur, Cuttack-3



Endorsement of the certificate of admissibility

Admissible under rule 25: duly stamped under the Indian stamp (Orissa Amendment act 1 of 2008) Act 1899, Schedule 1-A No. 23 Fees Paid : A(1) - -2, I-3 - 2 User Charges - 325. Total - 325.

Date: 29-Jan-2024

[Signature]
Registering Officer
Raghunathpur

Endorsement under section 52

Presented for registration in the office of the Sub-Registrar **Sub-Registrar RAGHUNATHPUR** between the hours of 10:00 AM and 1:30 PM on the Date **29/01/2024** by **NILAMANI PALEI**, son/daughter/wife of **LATE GANDHARBA PALEI** of **AT/PO-SOMPUR, PS-KISHANNAGAR, DIST-CUTTACK**, by caste **GENERAL**, profession **CULTIVATION** and finger prints affixed.

[Signature]

Signature of Presenter / Date: 29-Jan-2024



[Signature]
Registering Officer
Raghunathpur

Execution is admitted by :

NAME	PHOTO	IMPRESSION	SIGNATURE	DATE OF ADMISSION OF EXECUTION
NILAMANI PALEI			<i>[Signature]</i>	29-JAN-2024
BAIRAGI PALEI			<i>[Signature]</i>	29-JAN-2024
SOURAV KUMAR SAHOO EXECUTIVE ENGINEER OF DRAINAGE DIVISION CUTTACK(GOVT)	Execution By SOURAV KUMAR SAHOO EXECUTIVE ENGINEER OF DRAINAGE DIVISION CUTTACK(GOVT) Who is Exempt from personal Appearance in this office U/S 88 Act XVI of 1908 approved by	Execution By SOURAV KUMAR SAHOO EXECUTIVE ENGINEER OF DRAINAGE DIVISION CUTTACK(GOVT) Who is Exempt from personal Appearance in this office U/S 88 Act XVI of 1908 approved by	Execution By SOURAV KUMAR SAHOO EXECUTIVE ENGINEER OF DRAINAGE DIVISION CUTTACK(GOVT) Who is Exempt from personal Appearance in this office U/S 88 Act XVI of 1908 approved by	<i>[Signature]</i> Chief Engineer Drainage, Gandarpur, Cuttack-3

Identified by PURNA CHANDRA PALEI Son/Wife of NILAMANI PALEI of AT/PO-SOMPUR CUTTACK by profession , 189

<p>PURNA CHANDRA PALEI</p>		 <p>43149709</p>	<p>Purna chandra Palei</p>	<p>29-JAN-2024</p>
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Date: 29-Jan-2024

[Signature]
 Registering Officer
 Raghunathpur

Endorsement of certificate of registration under section 60

Registered and true copy filed in : Office of the Sub-Registrar , RAGHUNATHPUR

Book Number : 1 || Volume Number : 3

Document Number : 10762400115

For the year : 2024

Seal :
Date : 31/01/2024

[Signature]
 Registering Officer
 Signature of Registering Officer



[Signature]
 Registering Officer
 Raghunathpur

True copy attested

[Signature]
 Chief Engineer
 Drainage, Gandarpur, Cuttack-3

TRANSLATED COPY

To

Date: 17-01-2024

The Executive Engineer, Drainage Division, Cuttack
Gandarpur, Cuttack- 753003

Sir,

Your officers have informed me that as land acquisition is required for the rejuvenation of Sukapaika River an area of Ac. 2.21 Dec. of land out of total Ac. 2.92 Dec. will be acquired for the same from my plot no. 820 of khata no. 503 in Somepur mouza. The proposed Sukapaika river is passing through my plot. After selling the aforesaid amount of land, the rest land of Ac. 0.71 Dec. will be of no use for me, because this land will be divided in to two parts of narrow width. Therefore I want to sell the remaining land of Ac. 0.71 Dec. to the Department of Water Resources.

In this context I request you to register sale deed of the entire patch of land of Ac. 2.92 Dec. out of total land of Ac. 2.92 Dec.

Yours faithfully,

Sibaprasad Behera
Somepur, District- Cuttack
Mobile: 99384 41131

Copy submitted to the Additional District Magistrate (Revenue), Cuttack for kind information and necessary action.

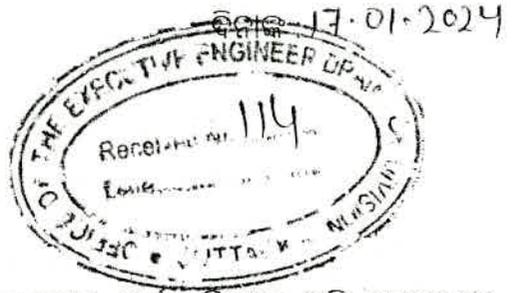
Sibaprasad Behera
Somepur, District- Cuttack

True copy attested


Chief Engineer
Drainage, Gandarpur, Cuttack-3

ପ୍ରାପକ

ନିର୍ବାହୀ ଯନ୍ତ୍ରୀ, ଜଳନିକାଶ ବିଭାଜନ, କଟକ
ଗଣ୍ଡରପୁର, କଟକ - ୭୫୩୦୦୩ ।



ମହାଶୟ,

ନିବେଦନର କାରଣ ଏହିକି ଯେ ଶୁକପାଇକା ନଦୀର ପୁନରୁଦ୍ଧାର କାର୍ଯ୍ୟ ନିମନ୍ତେ ଜମି ଅଧିଗ୍ରହଣର ଆବଶ୍ୟକତା ପଡୁଥିବା ଯୋଗୁଁ ରାଜ୍ୟ ସରକାରଙ୍କ ଜଳସମ୍ପଦ ବିଭାଗ ପକ୍ଷରୁ କଟକ ଜଳନିକାଶ ବିଭାଜନ ଦ୍ଵାରା ଆମର ସୋମପୁର ମୌଜାସ୍ଥିତ ଖାତା ସଂଖ୍ୟା ୫୦୩ର ପ୍ଲଟ ସଂଖ୍ୟା ୮୨୦ର ମୋଟ ଜମିର ପରିମାଣ ଏ ୨.୯୨ ହିସାବିଲ ରୁ ଏ ୨.୨୧ ହିସାବିଲ ଜମି ଅଧିଗ୍ରହଣ ହେବ ବୋଲି ଆପଣଙ୍କ ଅଧିକାରୀ ମାନେ ଆମକୁ ସୂଚିତ କରିଅଛନ୍ତି । ପ୍ରସ୍ତାବିତ ଶୁକପାଇକା ନାଳ ଆମ ଜାଗା ମଝିରେ ଯାଉଛି । ଉପରୋକ୍ତ ପରିମାଣର ଜମିକୁ ବିକ୍ରି କରିବା ପରେ ବଳକା ରହୁଥିବା ମାତ୍ର ଏ ୦.୭୧ ହିସାବିଲ ଜମି ଆମର ଆଉ ଆବଶ୍ୟକ ହେବ ନାହିଁ, କାରଣ ଏହା ଶୁକପାଇକାର ଉତ୍ତମ ପାର୍ଶ୍ଵରେ ଅଧା ଅଧା ହୋଇ ରହିବା ଫଳରେ ଅଣଓସାରିଆ ହୋଇ ଯାଉଛି । ଏଣୁ ବଳକା ରହୁଥିବା ଏ ୦.୭୧ ହିସାବିଲ ଜମିକୁ ମଧ୍ୟ ଆମେ ଜଳସମ୍ପଦ ବିଭାଗକୁ ବିକ୍ରି କରିଦେବାକୁ ଚାହୁଁଛୁ ।

ଏହି ପରିପ୍ରେକ୍ଷାରେ ଉପରୋକ୍ତ ମୋଟ ଏ ୨.୯୨ ହିସାବିଲ ଜାଗାରୁ ଏ ୨.୨୧ ହିସାବିଲ ଜାଗାର ପଞ୍ଜୀକରଣ କରିବା ପାଇଁ ଆମେ ଅନୁରୋଧ କରୁଛୁ ।

ଆପଣଙ୍କ ବିଶ୍ଵସ୍ତ,

Siba Prasad Behera

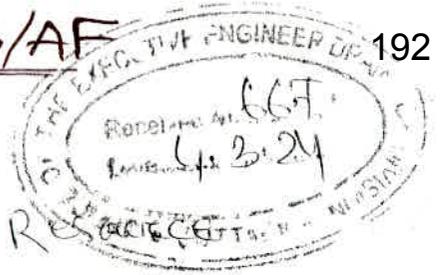
ଶିବ ପ୍ରସାଦ ବେହେରା
ସୋମପୁର, ଜିଲ୍ଲା- କଟକ
ଭ୍ରା- ୯୯୩୮୪ ୪୧୧୩୧

ଏହି ଆବେଦନ ପତ୍ରର ଏକ କିତା ଅତିରିକ୍ତ ଜିଲ୍ଲା ମାଜିଷ୍ଟ୍ରେଟ (ରାଜସ୍ଵ), କଟକଙ୍କ ଅବଗତି ଏବଂ ବିହିତ କାର୍ଯ୍ୟାନୁଷ୍ଠାନ ନିମନ୍ତେ ପ୍ରେରଣ କରାଗଲା ।

Spo-I/Esty
[Signature]
17/01/2024

True copy attested
[Signature]
Chief Engineer
Drainage, Gandarpur, Cuttack-3

Siba Prasad Behera
ଶିବ ପ୍ରସାଦ ବେହେରା
ସୋମପୁର, ଜିଲ୍ଲା- କଟକ



To

The Executive Engineer Water Resources
Dept. Gandarpur, Cuttack.

Sub:- Application for taking rest of the
split land in Sukpaika bed in
Somepure village.

Sirs,

Respectfully we the following undersigned persons beg to state that we are the owners of the land bearing khata no- 608/12 plot no- 895 A094 which is situated in Sukpaika bed is under process for transfer an area of A064 by your office. we request your kind honour to take rest of the land for revenue extension purpose with due cost as per govt. rules. we are willing provide entire plot for revenue bed extension purpose.

Therefore, we request you please take steps for acquisition of entire plot with due cost and for which we as well as our four family would be ever obliged.

Yours faithfully

Kousinmochi Behara.

ଅକ୍ଷୟ କୁମାର ବେହେରା

Nanayon Behera.

Sanjukta Behera

Prabhat Behera

Trace on attestation

43

Chief Engineer
Drainage, Gandarpur, Cuttack-3

04.03.2024

EST/SDOE

[Signature]
4/3/24

-19-

Annexure - R6/AG 193

Office of the Chief Engineer,
Drainage, Gandarpur, Cuttack-3.
E-Mail: cedrainage@gmail.com

No. DW-II-M- 82/24 - 395

/Dated, the 03-02-2024

From:

Er. Bijay Kumar Samal,
Chief Engineer, Drainage.

To

The Director,
R & R-cum-Additional Secretary to Govt.,
Department of Water Resources,
Odisha, Bhubaneswar.

Sub: Permission for acquisition of left out portion of land of Sri Sibaprasad Behera, At/PO Somepur, Dist. Cuttack through direct purchase method for the work "Rejuvenation of Sukapaika Drainage Channel under Cuttack Sadar Assembly Constituency of Cuttack District".

Sir,

In inviting reference to the subject cited above, It is to mention that, the Executive Engineer, Drainage Division, Cuttack has intimated that Ac 2.21 Dec. of land in Plot No. 503, Khata No. 820 of Somepur Mouza under KishannagarTahasil is required for the work "Rejuvenation of Sukapaika Drainage Channel under Cuttack Sadar Assembly Constituency of Cuttack District". The owner of the plot, Sri Sibaprasad Behera, At/PO :Somepur, District : Cuttack has submitted an application that the total area of the plot No. 503 is Ha.2.92 Dec., if Ac 2.21 Dec. will be purchased by the Division the balance land of Ac. 0.71 Dec. cannot be utilized for any other purpose for which he has requested to acquire total area of the Plot No. 503 measuring an area of Ac. 2.92 Dec.

The cost of the land measuring area Ac 2.21 Dec. is Rs. 35,00,640/- & the cost of entire plot Ac. 2.92 Dec. will be Rs. 46,25,280/- .

In view of the above facts, necessary permission may be accorded in favour of the Executive Engineer, Drainage Division, Cuttack to purchase total land Ac. 2.92 Dec. instead of Ac.2.21 Dec. of Plot No. 503.

This is for favour of information and further necessary action.

Yours faithfully


Chief Engineer, Drainage

Memo No. 396

/Dated, the 03-02-2024

Copy forwarded to the Additional Chief Engineer, Drainage Circle, Cuttack with reference to letter No. 359/WE dtd 29.01.2024 / Executive Engineer, Drainage Division, Cuttack for information & necessary action.

True copy attested



Chief Engineer
Drainage, Gandarpur, Cuttack-3


Chief Engineer, Drainage

LAND ACQUISITION STATUS OF SUKAPAIIKA DRAINAGE CHANNEL
(IN 60M.)

RD in Km.	Village Name	Structures		Actual Area		Acquired Area		Remarks
		House	Tree	Private Land	Govt. Land	Private Land	Govt. Land	
1	2	3	4	5	6	7	8	9
00 to 1.00	Danduasipara	0	11	14.243	13.951	7.572	4.835	
1.00 to 2.00	Danduasipara	0						
2.00	Brahmanbad	0	11	1.733	0.709	0.881	0.033	
3.00	Damodarpur	0	4	5.996	31.441	1.739	19.756	
4.00	Damodarpur	0						
5.00	Damodarpur	0						
6.00 to 7.00	Damodarpur	0						
	Alarpur	0	9	0.126	1.146	0.007	0.998	
7.00	Paikasahi	0	4	0.000	6.498	0.000	0.205	
	Kosida	0	28	1.215	4.518	0.942	3.408	
7.00	Dharina	0	8	0.000	1.737	0.000	0.291	
8.00	Jasapara	0	9	0.862	22.777	0.750	10.208	
9.00	Kamarpada	0	7	0.000	6.360	0.000	3.383	
10.00	Kotuan	0	11	0.000	0.870	0.000	0.570	
11.00 to 12.00	Bastapara	0	3	0.000	16.085	0.000	7.362	
	Arilo	0	2	0.000	14.939	0.000	6.212	
	Tarilo	0	3	0.000	3.567	0.000	1.338	
	Sampur	5	27	9.468	8.883	5.075	5.384	Existing 5 Nos. of temporary shed on Govt. Plot.
13 Km to 16Km	Hansadia	0	10	0.000	15.158	0.000	6.413	
	Bodhpur	0	0	1.150	33.219	0.445	18.959	
	Nanpur	0	0	0.316	1.397	0.060	0.380	
		0	3	0.000	1.599	0.000	0.637	
17 Km to 21Km	Mahangaraghunathpur	0	8	0.117	0.117	4.690	0.142	True copy attested
21 Km to 25Km	Dakhina Sailo	0	0	1.741	10.680	0.199	6.945	
	Manpur	0	0	0.000	14.239	0.000	7.649	Chief Engineer Drainage, Gandarpur, Cuttack-3
	Ainpur	0	0	1.028	36.131	0.785	22.316	
26 Km to 32.60Km	Sainparuan	0	2	0.000	28.109	0.000	16.335	
	Brahmanbhuin	0	4	1.283	0.028	0.688	0.001	
	Korkora							
	Gopalpur							
Puranorpara	0	4	6.377	4.032	4.549	3.248		
Bankol	0	8	0.093	3.555	0.015	1.132		
Arang	0	4	0.000	4.158	0.000	3.185		
TOTAL		189	45.748	294.304	28.397	156.736		

R Pandu
98/09/21
Junior Engineer
Drainage Sub-Division No-1
Cuttack

Asst. Executive Engineer
Drainage Sub-Division No-1
28.9.21

Executive Engineer
Drainage Division
Cuttack
28/9/21

11/11/2021
Tribunal Officer
CFC Complex